

Central Administrative Tribunal, Principal Bench

C.P.No.410/2002 in O.A.No.2258/2001

New Delhi this the 24th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman Hon'ble Mr. M. P. Singh, Member (A)

Shri Surjit Singh s/o Shri Tara Singh r/o D-74, Nanhey Park Uttam Nagar New Delhi - 110 059.

... Petitioner

(By Advocate : Sh. H.P.Chakravarty)

Versus

- 1. Shri R.K.Singh
 The General Manager
 Northern Railway
 Headquarters Office
 Baroda House
 New Delhi.
- Shri S.C.Manchanda
 The Chief Personnel Officer
 Northern Railway
 Headquarters Office
 Baroda House
 New Delhi.
 - 3. Shri V.K.Kaul
 The Chief Administrative Officer (Const.)
 Northern Railway
 Headquarters Office
 Kashmere Gate
 Delhi. ... Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

Learned counsel for applicant states that he has already filed MA 1746/2002 for a direction to refund Rs.66,844/-. In terms of the directions of this Court in OA 2258/2001, subject to that he does not press the present Contempt Petition, the CP is dismissed as withdrawn.

(M.P. Singh)
Member(A)

(V.S. Aggarwal) Chairman

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